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## (2022) 09 TP CK 0023

## **Tripura High Court- Agartala**

Case No: Interlocutory Application No. 01 Of 2022 In LA Application No. 28 Of 2012 (D/O)

Officer Commanding,112 Rcc

Gref

**APPELLANT** 

Vs

Malini Chakma And Anr

RESPONDENT

Date of Decision: Sept. 30, 2022

Hon'ble Judges: Indrajit Mahanty, CJ

Bench: Single Bench

**Advocate:** S.S. Debnath, Bidyut Majumder

Final Decision: Disposed Of

## **Judgement**

Indrajit Mahanty, CJ

This is an application filed by the applicants for withdrawal of the amount deposited by the respondent before the Registry of this Court pursuant to

directions issued by this Court in LA APP No.28 of 2012 which has since been disposed of.

Learned Assistant Solicitor General has no objection to the said prayer.

Accordingly, any amount deposited before the Registry of this Court along with accrued interest thereon be released in favour of the applicants.

The application stands disposed of.